

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1638
ANSWERED ON:03.12.2014
JAIN COMMUNITY
Chauhan Shri Devusinh Jesingbhai

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Jain community has been/ are being issued minority community certificate;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the time by which the said certificates are likely to be issued by the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a)to(c) Central Government has notified Jains as Minority Community under Section 2(c) of National Commission for Minorities Act, 1992 vide Gazette Notification dated 27-01-2014. The same was communicated to all concerned including the State Governments/UT Administrations. As such this Ministry is not issuing minority certificates to any Organizations/Institutions or individuals.